

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CIRCUIT SITTING:INDORE

Original Application No.201/00240/2019

Indore, this Thursday, the 12th day of December, 2019

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Vinod Kumar Yadav, Age 51 years, S/o Munishwar Prasad H.No.5
Anand Deep Colony, Behind Tirupati Heights Nanakheda Ujjain
(MP) 456010
-Applicant

(By Advocate-**Smt. Rachna Dubey**)

V e r s u s

1. General Manager (E) Western Railways, Church Gate Mumbai (MS) 400020
2. Divisional Manager (E) Western Railways Ratlam (MP) 457001
- Respondents

(By Advocate- **Ms. Geetanjali Chourasia proxy counsel for**
Smt. Pratibha Walia)

O R D E R (Oral)

By Navin Tandon, AM:-

The applicant is aggrieved by the fact that respondents are not re-engaging the applicant.

2. The applicant submits that he entered service of the respondents on 13.05.1978 and worked till 09.07.1978. Thereafter, he has not been considered for re-engagement.

3. He submits that an identically placed person was taken back in employment on 29.01.2001 (Annexure A-2).

4. We have considered the matter and find that he worked for less than two months in the year 1978 and he had approached this Tribunal after 40 years. Even if we consider the date of 29.01.2001 (Annexure A/2) this Original Application has been filed after a lapse of 17 years.

5. Clearly, this application is barred by limitation as per Section 21 of the Administrative Tribunal Act, 1985.

6. Accordingly, this Original Application is dismissed in limine as barred by limitation.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

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